

IN THE HIGH COURT OF JUDICATURE AT PATNA
Criminal Writ Jurisdiction Case No.2182 of 2024

Arising Out of PS. Case No.-462 Year-2023 Thana- DHAKA District- East Champaran

Satyam Kumar

... .. Petitioner/s

Versus

The State of Bihar through the Home Secretary cum Home Commissioner
Old Secretariat, Bihar, Patna

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Kumari Anjali, Adv.
For the Respondent/s : Mr. A.G

CORAM: HONOURABLE MR. JUSTICE P. B. BAJANTHRI
and
HONOURABLE MR. JUSTICE S. B. PD. SINGH
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE P. B. BAJANTHRI)

4 18-11-2024 Re-list matter on 20.11.2024, to enable the petitioner
to furnish judicial pronouncements insofar as releasing of a
minor girl in favour of her husband instead of remanding her to
aftercare home.

(P. B. Bajanthri, J)

(S. B. Pd. Singh, J)

prabhakar/-

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